

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Rajiv Roy will take up the following case today i.e. on 30th September, 2026 at 12:00 Noon in Court No. 311 (Cent. Building).

FOR ADMISSION

1. MJC/1879/2025 7 NABI AHMAD	VIJAY KUMAR SINGH	STANDING COUNSEL 7
CONTEMPT-	VS THE STATE OF BIHAR THROUGH SRI ABHINAV SHANDILYA	BINDHYACHAL RAI
SJ	AMRIT LAL MEENA AND ORS	KUMAR ALOK (SC 7)

Patna High Court
Dated, 30th September, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

Copy Received By:-

- (i) A.G. Office
- (ii) Bar Association
- (iii) Advocates Association
- (iv) Lawyers Association
- (v) A.S.G.